


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.117/BB/ 2017	-	For filing objections	Rule-6 of IB	Sri G.V. Sudhindra Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	KEYSTONE PARTNERS ANUPAMA HERBIAK	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed compliance affidavit. For hearing 14/12/2017.


Member (T)


Member (J)